





Killa Fort, Cuttack







A Museum is a permanent institution in the service of the society and its development, open to the public, which acquires, conserves, researches, communicates and exhibits, for purposes of study, education, enjoyment, the tangible and intangible evidence of people and their environment.

The High Court of Orissa decided to establish a museum in 2017, to house artefacts, antique objects, obsolete court articles and archival materials of the High Court and the District Courts of Odisha. It was decided to convert the heritage residential building of the former Chief Justice of High Court of Orissa, of 1904 vintage, located within the historic Barabati Quila Fort, Cuttack into a museum. It was inaugurated on 12th November 2017 by Shri Justice Dipak Misra, the then Chief Justice of India in the presence of Shri Justice Vineet Saran, the then Chief Justice and the other Judges of the High Court of Orissa.

After Dr. Justice S. Muralidhar took over as Chief Justice of the High Court of Orissa in January 2021, on his visit to the record rooms of the District Court at Ganjam, he came across judicial records dating back to the early 19thcentury. This led to unearthing other precious but fragile judicial records of old disposed of cases in the High Court and other District Courts. A proposal was mooted by the Chief Justice Muralidhar to the Chief Minister of Odisha Shri Naveen Patnaik on 25th March 2022 to preserve the heritage and history of the judiciary in Odisha.

Museum of Justice

Dr. S. Muralidhar Chief Justice



High Court of Orissa

25th March, 2022

Dear Chief Minister,

Aware of your keen interest in preserving the heritage and historical landmarks in Odisha, I am placing before you a proposal for preserving the heritage and history of the judiciary in Odisha. The idea of having a project for documenting the judicial history of Odisha took seed in the first half of 2021 when we began concerted efforts to streamline the preservation of old case records both in the High Court as well as four District Courts in Sambhalpur, Balasore, Cuttack and Ganjam. That process led to the serendipitous discovery of documents dating back to the early 19th century, which were in a reasonably readable condition, though fragile. A sampling of these documents gave valuable insights into the functioning of the judiciary and of the problems brought before the courts during those times.

The case records of the High Court of Orissa include the old judicial records of three other High Courts: at Calcutta, Patna and Madras. They also include records belonging to the erstwhile High Courts of the princely states of Mayurbhanj, Sonepur and so on. The treasure-trove of historical information contained in the records requires careful physical handling and treatment using the latest scientific techniques before the information is properly identified, collated, preserved and made accessible to researchers and scholars. This would be one limb of the proposed project on the judicial history of Odisha.

Archiving of judicial records would be another major limb of the project. As a preliminary step, old judicial records of pre-1950 vintage have been segregated and kept in separate locations within the District

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Dr. S. Muralidhar Chief Justice



High Court of Orissa

Court complexes. As far as the High Court is concerned, these fragile records are kept in a separate room in the Record Room Digitization Centre (RRDC), which is a state-of-the-art facility where records of disposed of cases are currently being preserved and digitized. The High Court has consulted the Intach Conservation Institute, Bhubaneswar on how it should go forward with the task of handling, preserving and digitizing the old fragile case records. The High Court has also consulted the Piloo Mody College of Architecture (PMCA), Cuttack on how the space for handling of fragile records can be appropriately reconfigured for the task on hand. Both Intach and PMCA have jointly prepared the enclosed project report which addresses both the issue of preservation of old fragile records at the High Court of Orissa's RRDC and revamping the Museum of the High Court in Cuttack which is intended to showcase the heritage and history of the judiciary in Odisha.

The third element is the identification of court buildings, court room and judicial structures, landmarks and artefacts of judicial historical importance. It is proposed to identify and declare them as having 'heritage' value and preserving them as such or recreating them in a 'Museum of Justice'.

The joint report of PMCA and Intach includes estimates of the initial outlay for establishing the Judicial Archives Centre and revamping the Museum. As far as the Judicial Archive Centre is concerned, it is proposed that it be headed by a person with sufficient and appropriate experience in preservation and retrieval of old records, assisted by two senior level scholars, one from the field of history/archives and the other from the legal discipline with focus on judicial history. Further, the services of at least four Law Researchers (young law graduates) to examine the judicial records and identify those which are of historical

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High Court of Orissa

importance would be required in the next layer. It is also proposed that on a regular basis at least eight law students would assist the project as interns for short periods.

The support of the State Government for the three initiatives viz.

(i) the establishment, within the RRDC, of a Centre for Judicial Archives with all modern facilities, (ii) the revamping of the Museum of Justice and (iii) the Odisha Judicial History project in general would require the financial, infrastructural, and personnel support of the State Government.

I would be happy to hear from you on the above proposal.

Norm regards.

Yours sincerely,

(S. Muralidhar)

Shri Naveen Patnaik, Hon'ble the Chief Minister of Odisha, Naveen Niwas, Bhubaneswar.

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NAVEEN PATNAIK CHIEF MINISTER, ODISHA



LOKASEVA BHAVAN BHUBANESWAR

DO NO.UM- 95/2022- 8 ICM Date: 02.04, 2022

Dear Dr. Murhidhar ji.

I am in receipt of your letter dated 25th March, 2022. I have seen your proposals for the establishment of a Centre for Judicial Archives within RRDC, the revamping of the Museum of Justice and the Odisha Judicial History Project.

Preserving the heritage and history of Odisha is one of our stated priorities and I assure that the State Government will extend all the support to realise these important projects. I am asking the Chief Secretary to take necessary further steps in this regard in consultation with the officials concerned.

With regards,

Yours sincerely,

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(NAVEEN PATNAIK)

DR. JUSTICE S. MURALIDHAR, Chief Justice, High Court of Orissa Cuttack.

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There were three limbs to this proposal. The first being the preservation and treatment of old judicial records at the Record Room Digitization Centre (RRDC), the second, their archiving in a state-of-the-art facility to be known as the Centre for Judicial Archives (which came into existence on 1st May 2022), and third, the revamping of the existing museum of the High Court as the Museum of Justice. This was to be a modern museum, not a mere repository of antiquities but also having a cultural and social space, of interest to historians, legal academics, researchers and students. The work of developing the infrastructural design of the Museum of Justice and Centre for Judicial Archives was entrusted to the Indian National Trust for Art and Cultural Heritage (INTACH), an organization having expertise in restoring, conserving and redesigning places of cultural heritage.

Dr. Justice S. Muralidhar, Justice Sashikanta Mishra and Dr. Lalatendu Das Mohapatra, Director-cum-OSD of the Centre for Judicial Archives, High Court of Orissa, visited the Indian Museum, the Victoria Memorial and the Police Museum in Kolkata, the Bihar Museum and the Patna Museum in Patna and the Government Museum, Chennai to gain insights into the practices of conservation and showcasing and overall museum administration. Justice Sashikanta Mishra and Dr Lalatendu Das Mohapatra visited the National Museum in New Delhi. The Director-cum-OSD, Judicial Archives also undertook visits to the district and session courts at Berhampur, Aska, Bhadrak, Balasore, Baripada, Keonjhar, Puri and Dhenkanal to locate antique articles and fragile records of those courts which could be showcased in the Museum of Justice. In that process about fifty antique items, besides a few of the oldest records in the record room of each court were located and shortlisted to be kept in the Museum.

Visit to different District and Sessions Courts of Odisha



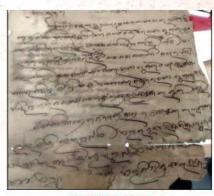




BERHAMPUR



BARIPADA



DHENKANAL



ASKA



KEONJHAR



BHADRAK



BERHAMPUR

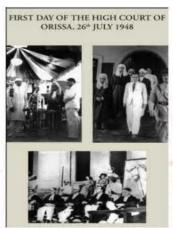
The Chief Justice constituted a Committee of Justice Debabrata Dash, Dr. Justice Sanjeeb Kumar Panigrahi, Justice Mruganka Sekhar Sahoo, Justice Sashikanta Mishra, Justice Biraja Prasanna Satpathy and Justice Sanjay Kumar Mishra to supervise the overall rejuvenation of the activities of Judicial History Project, Centre for Judicial Archives and Museum of Justice, apart from that of the Records Room Digitization Centre (RRDC).

A Consultative Committee having special knowledge, experience and expertise was constituted to advise the High Court in the project of rejuvenation of the Museum of Justice. It comprises, Dr. Justice A.K. Mishra, former Judge of the High Court of Orissa, Dr. B.S. Chayani, Collector, Cuttack, Shri Sanjib Chandra Hota, former IAS, Shri Amiya Bhusan Tripathy, former IPS, Dr.(Smt) Nivedita Mohanty, renowned Historian, Shri A.B. Ota, Director, Tribal Museum, ShriBipinBihari Mishra, former IPS, Prof Nihar Ranjan Pattnaik, Historian, Smt. Suchismita Mantry, Deputy Director, Odia Language and Culture and Smt. Mallika Mitra, Director, INTACH.

After several rounds of consultation, it has been decided to set up the following seven galleries on different themes:

 Theme Pavilion: The introductory gallery containing Digital Timeline of the High Court of Orissa along with a graphic model of the court and its development since inception.







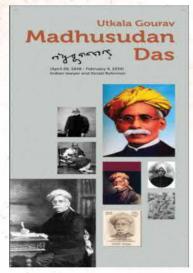
 Gallery 1: Evolution of justice system in Odisha: The Judiciary in different phases of history, from ancient to modern is depicted with notes, excerpts from old texts, photos, inscriptions and archival records.

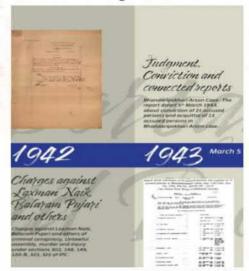




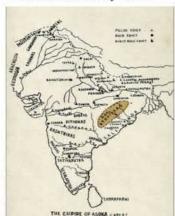


3. *Gallery 2:* Freedom Movement (1804-1947)- the Sub theme relates to the trial and conviction of various freedom fighters.





 Gallery 3: The Tribal justice system – the Sub theme showcases the mode of dispensation of justice among tribes as well as the importance of tribal customary laws.



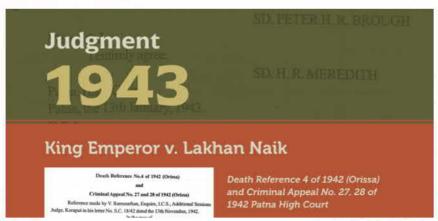


Geographical Distribution of Scheduled Tribes in Odisha

 Gallery 4: Judgements and news: Important judgements and news (1808-2013) pertaining to judiciary are displayed.



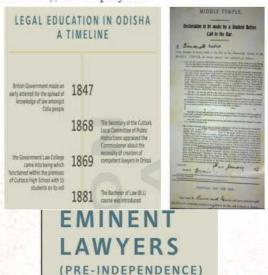




6. *Gallery 5:* Accessories: Court apparels and accessories, furniture, seals, antique court articles etc are showcased.



 Gallery 6: Legal education and Eminent Lawyers: The historical timeline of development of legal education in Odisha along with classification of legal practitioners and a select list of eminent lawyers (pre-independence), are displayed.



Gallery 7: Mock court room: Replica of a heritage court room
modelled on the heritage court rooms at Mayurbhanj and Berhampur
has been designed



 Miscellaneous: Library, Souvenir Shop, Audio-Visual room etc.: The library with several authoritative and vintage books, souvenir shop with dynamic and new-age souvenirs and an Audio-visual room for virtual walkthrough etc., are also incorporated in the museum.





(Souvenir Shop and Audio-Visual Room)





(Exterior work of the museum)





(Interior work of the museum building)



(Exterior work of the museum)

The peripheral area of the Museum of Justice has also been developed by the Cuttack Municipal Corporation and the Roads and Buildings Department in an impressive manner.



(Peripheral area of the museum, work-in-progress)

The Museum of Justice has been inaugurated on 25th February 2023 by Prof. Ganeshi Lal, His Excellency the Governor of Odisha and in the presence of Dr. Justice S. Muralidhar, Chief Justice and other companion Judges of the High Court of Orissa.

The Team behind the rejuvenation of the Museum

Dr. Justice S. Muralidhar Chief Justice, High Court of Orissa

The Museum Committee

Shri Justice Debabrata Dash

Dr Justice Sanjeeb Kumar Panigrahi
Shri Justice Mruganka Sekhar Sahoo
Shri Justice Sashikanta Mishra
Shri Justice Biraja Prasanna Satapathy
Shri Justice Sanjay Kumar Mishra

Consultative Committee

Dr Justice Akshaya Kumar Mishra Former Judge, High Court of Orissa

> Dr Nivedita Mohanty Historian

Shri A.B. Tripathy IPS (Retd.) INTACH

Sanjib Chandra Hota IAS (Retd.)

Shri Bipin Bihari Mishra IPS (Retd.)

Dr A.B. Ota

IAS (Retd.), Director, Odisha State Tribal Museum

Shri Bhabani Shankar Chayani Collector and District Magistrate, Cuttack

> Dr. Nihar Ranjan Patnaik Historian

Suchismita Mantry
Deputy Director, Odia language literature and culture department

Smt. Mallika Mitra INTACH

The Registry of the High Court of Orissa

Shri Pratap Kumar Patra

Registrar General

Shri Akhil Kumar Paschimakabat

Registrar (Vigilance) & Registrar (Administration) I/c.

Shri Pravakar Ganthia

Registrar (Inspection) & Member-Secretary, State Court Management System (SCMS) I/c.

Shri Soumyak Patra

Co-ordinator, Arbitration Centre

Shri Suman Kumar Mishra

Registrar (Judicial)

Shri Abhilash Senapati

Registrar, Records & Secretary, Juvenile Justice Committee I/c.

Shri Santosh Kumar Dash Ray

Officer on Special Duty (Vigilance) & Special Officer (Administration) I/c.

Sri Anand Dash

Joint Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice

Shri Debasish Mohanty

Deputy Registrar (Admn. & Protocol)

Shri Chhayakanta Dash

Special Officer (Special Cell)

Shri Amaresh Nayak

Deputy Registrar (Judicial)

Shri Satya Prakash Ray Choudhury

Central Project Co-ordinator

Shri Ashish Pattanaik

Addl. Co-ordinator, Arbitration Centre

Shri Ashish Kumar Sahoo

Assistant Registrar (Admn.)

Centre for Judicial Archives, High Court of Orissa

Dr. Lalatendu Das Mohapatra
Director cum OSD, Centre for Judicial Archives

Dr. Bijoy Chandra Mohapatra Law Consultant

> Tanuja Meghamala Law Researcher

Rahul Vikram Pathy Law Researcher

Executing Agencies

INTACH

Diganta, Bhubaneswar

Myth Interactives, Baroda

Cuttack Municipal Corporation

Road, Building and Bridge works, Government of Odisha







Making of Museum of justice



By
INTACH
ODISHA

Before restoration









Soil investigation and structural stability test at site





Soil test at site





Non destructive test at site

Scaffolding work at site









During work at site

Dismantling work at site

Manually dismantling decayed damaged lime plaster from walls, columns, arches etc. including providing temporary supports, scaffoldings etc.



During













Preparation of lime mortar

Making of lime mortar with kendu, bel, harida, lime sand and surkhi









Grinding of lime mortar at site for application of traditional plaster

Application of lime plaster on walls

















During

Reinforcing the walls & beams



During work

Internal demolition of later added structures batter stabilisation





Restoration of building













Towards Completion













Interior development : During













Interior development : During









Peripheral development : During























